

MADHYA PRADESH STATE JUDICIAL ACADEMY, JABALPUR**SYMPOSIUM ON - KEY ISSUES RELATING TO FOREST & WILD LIFE LAWS****11th & 12th MARCH, 2022****SCHEDULE****11th MARCH, 2022 (Friday)**

SESSIONS	TIME	
I	10.30 a.m. to 10.40 a.m.	Inaugural Session and overview of the Symposium By: Director, MPSJA
II	10.45 a.m. to 12.15 p.m.	Sensitization on – Forest and Wild Life crimes By: Shri Ritesh Sarothiya, IFS, Officer In-charge, STF (Wild Life) & State Tiger Strike Force, Bhopal (M.P.)
<i>TEA BREAK (12.15 p.m. to 12.30 p.m.)</i>		
III	12.30 p.m. to 2.00 p.m.	Issues relating to – Arrest, Remand, Bail, Custody of property & Investigation under Indian Forest Act, 1927 and The Wild Life Protection Act, 1972 By: Shri Tajinder Singh Ajmani, OSD, MPSJA
<i>LUNCH BREAK (2.00 p.m. to 2.45 p.m.)</i>		
IV	2.45 p.m. to 4.00 p.m.	Evidence in Wild Life Offences By: Ms. Samyukta Chemudupati, Head of Wildlife Forensics Division, Wildlife Conservation Trust, Mumbai (Contd...)
<i>TEA BREAK (4.00 p.m. to 4.15 p.m.)</i>		
V	4.15 p.m. to 5.30 p.m.	Evidence in Wild Life Offences By: Ms. Samyukta Chemudupati, Head of Wildlife Forensics Division, Wildlife Conservation Trust, Mumbai

12th MARCH, 2022 (Saturday)		
I	10.30 a.m. to 12.00 noon	Cognizance and trial of Forest and Wild Life offences – Pragmatic Approach By: Shri Yashpal Singh, Deputy Director, MPSJA
<i>TEA BREAK (12.00 noon to 12.15 p.m.)</i>		
II	12.15 p.m. to 1.15 p.m.	Discussion on – (i) Madhya Pradesh Van Upaj (Vyapar Viniyman) Adhinyam, 1969 (ii) Madhya Pradesh Kashhthha Chiran (Viniyman) Adhinyam, 1984 (iii) Madhya Pradesh Charai Niyam, 1986 By: Shri Dharendra Singh, Faculty (Sr.), MPSJA
<i>LUNCH BREAK (1.15 p.m. to 2.00 p.m.)</i>		
III	2.00 p.m. to 3.00 p.m.	Open Interactive Session By: Officers of the Academy
<i>TEA BREAK (3.00 p.m. to 3.15 p.m.)</i>		
IV	3.15 p.m. onwards	Valedictory Session

- Note:** (1) The Time Table is subject to change as per exigencies.
(2) Use of Cell Phones in lecture room is strictly prohibited.

DIRECTOR